

C.C.P. No. 142/94

in

O.A. No. 892/94

(U) 16/12/94 Hon. Mr. Justice B.C. Saksena, V.C.
Hon. Mr. K. Muthukumar, A.M.

Shri Prashant Mathur, learned counsel,
has put in appearance on behalf of the respondents.
He states that in O.A. No. 892/94 a detailed C.A.
has already been filed. He has also stated that
the applicant had earlier filed O.A. No. 546/91
which is also pending. We accordingly direct
that this C.C.P. shall also be listed along with
the records of O.A. No. 892/94 and O.A. No. 546/91
on 23-2-95. The registry is directed to furnish
a copy of the CCP to Shri Prashant Mathur
within one week. The respondents may file
C.A. within 3 weeks. The applicants will
have one week thereafter to file R.A.

A.M.

V.C.

O.R.

No C.A. has been
filed so far.

22/2/95

(5)

23.02.95

Hon. Mr Justice B.C. Saxena VC
Hon. Mr S. Dayal, AM

Shri P. Mathur learned counsel
for the respondents is on general
adjournment for today and tomorrow.

List this Contempt petition on 21.3.95
along with OA 892/94 and OA 546/91.

for


AM


VC

O.B.

21.03.95

No C.A. has been
filed to date.

Hon. Mr. Justice B.C. Saxena, V.C

Hon. Mr. S. Das Gupta, A.M.

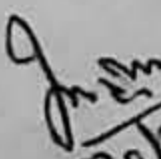
O.A.N. 892/94 and
O.A. 546/91 is along with
copies.

List this contempt petition after
disposal of the stay vacation application
filed in O.A. 892/94.

A.M.

V.C.

Uv/


20/3/95